

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 3660 of 2020

Dr. Satish Kumar.Petitioner

-Versus-

The State of Jharkhand & Ors.Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mr. Pandey Neeraj Rai, Advocate.
For the State : Mr. Gaurav Abhishek, A.C. to A.G.
For the J.P.S.C. : Mr. Sanjay Piprawal, Advocate.
For the University : Mr. Surya Prakash,

04/ 25.03.2021 Further three weeks' time is allowed to the learned Counsel for the University as well as the Counsel for the J.P.S.C. for filing counter affidavit.

Put up this case thereafter.

[Dr. S.N.Pathak, J.]

P.K.S.